COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 23 OF 2017

Dated: 6th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Tata Power Company Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Abiha Zaidi

Ms. Apporva Saxena

Counsel for the Respondent(s) : Mr. Raunak Jain

Mr. Vishvendra Tomar h/f

Mr. Buddy A. Ranganadhan for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>30.10.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk